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30-10-2003

(14)

MA-2100/2003

OA-3113/2002

Present: Shri A.K. Trivedi, learned counsel for original applicant.

Shri M.K. Bhardwaj, learned proxy counsel for Shri A.K. Bhardwaj, for original respondents.

The present MA-2100/2003 has been filed seeking extension of time to comply with the directions of the Tribunal by order dated 25-4-2003 in OA-3113/2002. The learned counsel of the original respondents, who has made this application for extension of time, states that since the order in the OA has been complied with, this application has been rendered infructuous.

The MA-2100/2003 stands disposed of accordingly.



(R.K. Upadhyaya)
Member (A)